

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 276 of 1996.

Tuesday this the 5th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

S. Gopalakrishnan,  
Assistant Post Master,  
Adoor Head Post Office,

residing at:

Bheem Nivas, Puthumala,  
Parakod, Ezhakkulam Village,  
Adur, Pathanamthitta District. .. Applicant.

(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. The Chief Postmaster General,  
Kerala Circle, Trivandrum.
2. Union of India represented by  
Secretary to Government of India,  
Ministry of Communications,  
New Delhi. .. Respondents

(By Advocate Shri M.H.J. David J., ACGSC)

The application having been heard on 5th March, 1996,  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled  
to be promoted to 'Higher Selection Grade', in the scale of  
Rs 1600 - 2660 with effect from 1.10.1991. In this behalf  
he has made A-1 representation. We are also informed that  
the Government have passed an order dated 8.2.96, which  
has a bearing on the matter. Respondent-1 will examine  
A-1 representation on its merits and pass a speaking order

**LIST OF ANNEXURE**

1. Annexure A1: True copy of the representation dated 6.3.1995 submitted by applicant to the Ist respondent.

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